

**List of Members who have associated themselves with the issues raised under Matters of Urgent Public Importance**

सदस्य, जिनके द्वारा अविलम्बनीय लोक महत्व के विषय उठाये गये।

Shri Gajanan Kirtikar

Dr. Umesh G. Jadav

Shri Ravneet Singh

Shri Kaushlendra Kumar

Shri Vinayak Bhaurao Raut

Shri V. K. Sreekandan

Shri Subhash Chandra Baheria

Shri Manish Tewari

सदस्य, जिन्होंने उठाए गए विषयों के साथ स्वयं को सम्बद्ध किया।

Shri Gopal Shetty

Shri Malook Nagar

Shri S. C. Udasi

Shri Malook Nagar

Shri Girish Chandra

Shri Malook Nagar

Shri Girish Chandra

Shri Arvind Sawant

Shri Jagdambika Pal

Shri S. C. Udasi

Shri Ranjeetsingh Naik Nimbalkar

Shri Malook Nagar

Shri Malook Nagar

Kunwar Pushpendra Singh Chandel

Shri Malook Nagar

Kunwar Pushpendra Singh Chandel

Shri Malook Nagar

Shri N.K. Premachandran

Shri K. Muraleedharan

Adv. Dean Kuriakose

Shri Benny Behanan

Shri T. N. Prathapan

Shri V. K. Sreekandan

Shri M.K. Raghavan

Shri Hibi Eden

Kumari Ramya Haridas

Adv. Adoor Prakash

DR. DNV Senthilkumar S.

Shri Ram Kripal Yadav

Shri Girish Chandra

Shri Malook Nagar

Shrimati Rama Devi

Kunwar Pushpendra Singh Chandel

Shri Ramesh Bidhuri

Kunwar Pushpendra Singh Chandel

Shri Ravi Kishan

Shri Parvesh Sahib Singh Verma

Adv. Ajay Bhatt

Shri Kamlesh Paswan

Shri Malook Nagar

Shri Girish Chandra

Shri Pradyut Bordoloi

Kunwar Pushpendra Singh Chandel

Shri Rajan Baburao Vichare

Shri Ranjeetsingh Naik Nimbalkar

Shri Malook Nagar

Shri Kodikunnil Suresh

Shri Anto Antony

Shri N.K. Premachandran

Shri Malook Nagar

Shri Ramshiromani Verma

Shri Girish Chandra

Shri Malook Nagar

Shrimati Sarmistha Sethi

Shri Malook Nagar

Kunwar Pushpendra Singh Chandel

Shri M.K. Raghavan

Shri Malook Nagar

माननीय सभापति: सभा की कार्यवाही दो बजे तक के लिए स्थगित की जाती है।

**13.06 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

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**14.03 hrs**

*The Lok Sabha re-assembled at Three Minutes past*

*Fourteen of the Clock.*

(Shri N.K. Premachandran *in the Chair*)

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**MATTERS UNDER RULE 377\***

माननीय सभापति : माननीय सदस्यगण, जिन माननीय सदस्यों को आज नियम 377 के अधीन मामलों को उठाने की अनुमति प्रदान की गई है, वे अपने मामलों के अनुमोदित पाठ को 20 मिनट के भीतर व्यक्तिगत रूप से सभा पटल पर रख दें।